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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O. A. No. 1726 of 1995

New Delhi, this the 19th day of September, 1995.

Hon'ble Mr B.K. Singh, Member(A)

Hon'ble Mrs Lakshmi Swaminathan, Member(J)

Dr Nitin Virmani
A-10, Shanker Garden,
New Delhi-18.

... Applicant.

(in person)

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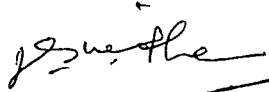
vs.


1. Development Commissioner,
Directorate of Animal Husbandary,
Government of National Capital
Territory of Delhi, Hill Road, Delhi. ..Respondent.

Order(oral)

(delivered by Hon'ble Mr B.K. Singh, Member(A))

The applicant appears in
person and states that he would like to withdraw
this application. The application is accordingly
dismissed as withdrawn.


(Smt. Lakshmi Swaminathan)
Member(J)


(B.K. Singh)
Member(A)

/sds/